

**THE HIGH COURT OF MANIPUR
AT IMPHAL**


NOTIFICATION

Imphal, the 27th August, 2024

No. HCM/R-3/2018-Estt.-II/ 17538 : In continuation to the notification of even No. dated 6th July 2024, regarding the schedule for the Viva-Voce/Interview for recruitment to Group – D Posts in the District Courts of Manipur, it is hereby informed that the Examination Venue for candidates appearing at the Guwahati Centre shall be the **Gauhati High Court, New Block.**

Furthermore, it is also informed that the reporting time for the said centre has been revised to **10:00 A.M.**

**Note: Candidates are required to produce the Certificates listed in the Advertisement of even No. dated 14th April 2023, and reiterated in the notification of even No. dated 6th August 2024, without fail on the day of the Viva-Voce/Interview.*


(KH. AJIT SINGH)
REGISTRAR (JUDICIAL)
HIGH COURT OF MANIPUR

Copy to:-

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Private Secretary to Hon'ble Mrs. Justice Golmei Gaiphulshillu, Judge, High Court of Manipur.
5. The Members, Selection Committee under Rule No. 7 of the 'Manipur State District Courts Service Rules, 2014'.
6. The System Analyst, High Court of Manipur.
- He is requested to upload the same in the Official Website of this Registry.
7. The Superintendent, Establishment - II, High Court of Manipur.
8. Notice Board/Concerned File/Guard File.